

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

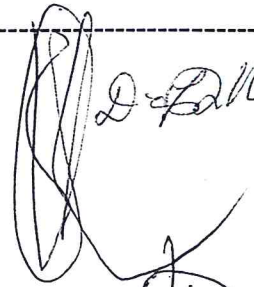
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dr. R. S. Ravichandran per
D. Jayalakshmi Adv
KSR & Co

Counsel for Respondent




2. Mohan Puthukal For Petr.

ORDER

Counsel for Petitioner present. Representative for the Respondent present and prayed for time to make arguments. At request, time is enlarged. Put up on 12.01.2018 at 02.30 P.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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